

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2885
(TO BE ANSWERED ON THE 27th March 2023)

UDAN SCHEME IN MP

2885. SHRI AJAY PRATAP SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the details of the UDAN Scheme along with the number of passengers in Madhya Pradesh (MP) who have got the opportunity to travel under this scheme during the last two years and the total number of flights made and from which airport, the details thereof, airport-wise; and

(b) whether the Rewa and Singrauli airports/airstrips are ready for flight operations, if so, whether air service would begin from these places and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) &(b): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21.10.2016 to stimulate regional air connectivity and making air travel affordable to the masses. UDAN is a market driven scheme. Interested airlines based on their assessment of demand on particular routes, submit their proposals at the time of bidding under UDAN.

An airport which is included in the awarded routes of Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) and requires upgradation/development for commencement of RCS operations, is developed under "Revival of unserved and underserved airports" scheme.

Datia, Gwalior, Pachmarhi and Rewa airports have been identified in Madhya Pradesh for operation of UDAN flights. Gwalior airport has already been operationalised under UDAN with 33 routes. More than 2.20 lakh UDAN flights have operated and over 1.15 crore passengers have availed the benefits in UDAN flights so far across the country including passengers of the State of Madhya Pradesh.

Routes connecting Rewa to Bhopal has been awarded to M/s Big Charters (SAO) with

19-seater type of aircraft. Selected Airline Operators (SAOs) under UDAN are obligated to commence the flight operations on a route within a period of 180 days from the issuance of Letter of Award or within two months from the readiness of airport, whichever is later, unless any extension is granted by the Implementing Agency.

Singrauli airstrip, Madhya Pradesh is not available in the list of unserved airports in the UDAN Document. However, the airstrip may be included in the list on the request of the State Government of Madhya Pradesh, as per the provisions of UDAN Scheme document.
